

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 6**

**New IA/4551/ND/2022 IN IB/843/ND/2018**

**IN THE MATTER OF:**

Ingram Micro India Pvt. Ltd.

...

Applicant

Versus

DR Jain Video on Wheels Ltd.

...

Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 22.09.2022**

**Coram:**

**MR. DHARMINDER SINGH**

**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Milan Negi, Adv.

For the Respondent : Mr. Abhishek Anand, Mr. Mohak Sharma, Adv.

**ORDER**

**New IA/4551/ND/2022**

This application has been filed by the proposed Resolution Professional Asteroid Shelters Homes Private Limited. Let notice of the same be issued to the concerned respondents along with CoC. Learned Counsel for the Resolution Professional has appeared and accepted the notice and sought some time to file reply. Let reply be filed within two weeks, with copy in advance to the other side. Fresh memo of parties be also filed before the next date of hearing.

Let the matter be fixed for 21.10.2022.

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**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

-sd-

**DHARMINDER SINGH**  
**MEMBER (JUDICIAL)**